

(6)

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 921/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 18.12.2017

NAME OF THE PARTIES: JCC Infrastructure Pvt. Ltd.  
V/s  
DBM Geotechnics & Constructions Pvt. Ltd.

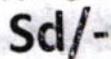
SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	Cyrus Ardeshir Cowasji Ib Khaitan & Co.	Advocate for Respondent	
2)	Antid hearing of Arun Dikshitar i/b Crawford Bldy etc	creditor	DR

ORDER

TCP No.921/I&BP/NCLT/MB/MAH/2017

For the parties have reported that there is a chance of settlement between them, at  
their request, list this matter on 4.1.2018.

Sd/-

V. NALLASENAPATHY  
Member(Technical)

Sd/-

B. S. V. PRAKASH KUMAR  
Member (Judicial)